

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 565/2000

MONDAY the 2nd day of JULY 2001

CORAM: Hon'ble Shri Justice B.Dikshit, Vice Chairman

Hon'ble Smt. Shanta Shastry, Member (A)

Maruti Gavadu Patil
R/O Mhallunge Khalsa
Tal. Chandgad,
District Kolhapur.

... Applicant

By Advocate Shri Harish R. Pawar

V/s

1. The Union of India through
The Director General,
Department of Post,
DAKTAR Bhavan, New Delhi.
2. Pravar Adhikshak:
(Senior -Superintendent)
Department of Post, Kolhapur.
3. The Sub Divisional Inspector
(Postal, Taluka Gadchinglaj,
District Kolhapur.
4. Shri Ashok Mayanna Patil
R/o Mhalunge (Khalsa)
Tal. Chandgad, Dist. Kolhapur.

... Respondents

By Advocate Shri V.S. Masurkar

ORDER(ORAL)

{Per Smt. Shanta Shastry, Member(A)}

This is regarding the appointment on the post of Extra Departmental Branch Postmaster (EDBPM) and Postman at village Mhalunge (Khalsa) Taluka Chandgad, Dist. Kolhapur. The applicant who was earlier given temporary appointment to the aforesaid post since 27.3.1999, has approached this Tribunal with a grievance that respondent No.4 whose application was received beyond the stipulated date was selected and the applicant has not been selected.

2. The respondents have brought to our notice that before approaching this Tribunal the applicant had filed RCS No. 106/2000 in the Court of Civil Judge, Senior Division, Gadhwajlaj on 22.5.2000 seeking injunction not to transfer the charge from him. The applicant has suppressed this fact in this application. In para 7 of the application the applicant has stated that he has not filed any application, writ petition or suit regarding the subject matter in respect of which this application is made before any Court or any other authority or any other branch of the Tribunal nor any such application, Writ Petition or suit is pending before any of them. Thus he has made false statement and suppressed the fact. In view of this we are not inclined to entertain the application. The same is dismissed at the admission stage itself. Interim relief granted stands vacated. No costs.

Shanta S.

(Shanta Shastry)
Member(A)

B. Dikshit

(B. Dikshit)
Vice Chairman

NS